

Incentives for promotion of inter-caste marriages

3634. DR. D. P. VATS : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether incentives are provided for promotion of inter-caste marriages;
- (b) if so, the details thereof along with the funds provided to various States during the last three years and the current year; and
- (c) the steps taken/efforts made to encourage inter-caste marriages in the country?

THE MINISTER OF STATE IN THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA) : (a) Yes, Sir.

(b) Details are given in Statement (*See* below).

(c) The spirit behind the Dr. Ambedkar Foundation scheme is to encourage the inter-caste marriages. The Dr. Ambedkar Chairs in different Universities of the country spread the message about Dr. Ambedkar Foundation Welfare Schemes, including Inter-Caste Marriages Scheme, during Seminars, Symposiums, Camps etc.

Statement*Dr. Ambedkar Scheme for Social Integration through Inter Caste Marriages*

Sl. No	State	Sanctioned	Amt. (₹ lakh)
Financial Year 2016-17			
1.	Andhra Pradesh	03	7.50
2.	Bihar	01	2.50
3.	Delhi	04	10.00
4.	Rajasthan	01	2.50
5.	Telangana	53	132.50
6.	Uttar Pradesh	05	12.50
Total		67	167.50

Sl. No	State	Sanctioned	Amt. (₹ lakh)
Financial Year 2017-18			
1.	Andhra Pradesh	30	75.00
2.	Bihar	2	5.00
3.	Delhi	7	17.00
4.	Haryana	4	10.00
5.	Himachal Pradesh	6	30.00
6.	Jharkhand	1	2.50
7.	Jammu and Kashmir	2	5.00
8.	Kerala	1	2.50
9.	Karnataka	1	2.50
10.	Maharashtra	15	37.50
11.	Madhya Pradesh	2	5.00
12.	Puducherry	1	2.50
13.	Rajasthan	6	15.00
14.	Telangana	33	82.50
15.	Tamil Nadu	15	37.50
16.	Uttar Pradesh	8	20.00
17.	West Bengal	2	5.00
TOTAL		136	340.00

Financial Year 2018-19

1.	Andhra Pradesh	16	31.00
2.	Delhi	25	50.00
3.	Gujarat	04	9.00

Sl. No	State	Sanctioned	Amt. (₹ Lakh)
4.	Haryana	06	15.00
5.	Maharashtra	06	11.50
6.	Rajasthan	04	9.00
7.	Telangana	10	20.50
8.	Tamil Nadu	22	47.00
9.	Uttar Pradesh	09	17.50
10.	West Bengal	03	7.50
11.	Himachal Pradesh	03	6.50
12.	Karnataka	05	10.50
13.	Odisha	01	2.50
14.	Jharkhand	01	2.50
15.	Madhya Pradesh	02	4.00
16.	Chhattisgarh	01	2.50
17.	Jammu	01	2.50
18.	Uttarakhand	01	1.50
TOTAL		120	300.00

Financial Year 2019-20 (as on 22.07.2019)

1.	Andhra Pradesh	28	70.00
2.	Tamil Nadu	07	17.50
3.	Telangana	09	22.50
4.	Delhi	07	17.50
5.	Karnataka	04	10.00
6.	Maharashtra	03	7.50

Sl. No	State	Sanctioned	Amt. (₹ Lakh)
7.	Haryana	01	2.50
8.	Chhattisgarh	01	2.50
TOTAL		02	5.00

Scheme for welfare of OBCs

3635. SHRI AMAR SHANKAR SABLE : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of various schemes being operational for the benefit of Other Backward Classes (OBCs) by the Ministry- including the fund allocation made and funds utilised for these schemes during the last three years, State-wise;

(b) the details of beneficiaries for various schemes of the Ministry for OBCs as stated in Part (a) above during last three years, State-wise, along with district-wise details for Maharashtra; and

(c) the details of the funds allocated, funds disbursed and beneficiaries of the National Backward Classes Finance and Development Corporation (NBCFDC) during last three years, State-wise, State-channelising agency-wise along with district-wise details for Maharashtra?

THE MINISTER OF STAE IN THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL) : (a) to (c) Following schemes are in operational for the benefit of OBCs:-

- (1) Pre-Matric Scholarship for OBC students
- (2) Post Miatric Scholarship for OBC students
- (3) Construction of Hostels for OBC Boys and Girls
- (4) National Fellowship for OBCs
- (5) Dr. Ambedkar Scheme of Interest Subsidy on Educational Loan for Overseas Studies for OBCs/EBCs
- (6) NBCFDC's Term Loan Scheme
- (7) NBCFDC's Micro Finance Scheme
- (8) NBCFDC's Skil Development Training Programme